

**THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE**  
**(PRINCIPAL SEAT), GUWAHATI**

**NOTICE**

Dated, Guwahati the 30<sup>th</sup> January, 2021

No.GHCLSC-02/2019/31.

This has been observed that sometimes a few of the Learned Amicus Curiae/Legal Aid Counsel are not found present in the Hon'ble Courts when their respective matters are taken up for hearing.

As directed, all the Learned Amicus Curiae/Legal Aid Counsel are informed and requested to appear without fail in all those cases in which they have been engaged, on the dates on which the matters are listed before the Hon'ble Court, to avoid delay in the disposal of such cases.

By Order,

  
30/1/2021

(Shri Siddhartha Pratim Moitra)

Secretary,

Gauhati High Court Legal Services Committee.

No.GHCLSC-02/2019/32-38

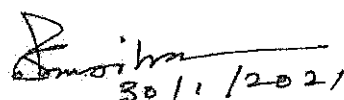
Dated: 30.01.2021

Copy to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig/Jud/Admin) Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar Judicial, Gauhati High Court, Guwahati.
5. The Project Manager, Gauhati High Court, Guwahati.

He is directed to upload the notice immediately in the official website of Gauhati High Court and also in the official website of Gauhati High Court Legal Services Committee.

6. The Pvt. Secretary to Hon'ble Mr. Justice N.Kotiswar Singh.
7. The Pvt. Secretary to Hon'ble Mr. Justice Suman Shyam.

  
30/1/2021

Secretary,

Gauhati High Court Legal Services Committee